

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
SOUTH DISTRICT, SAKET COURTS COMPLEX, NEW DELHI**

ORDER

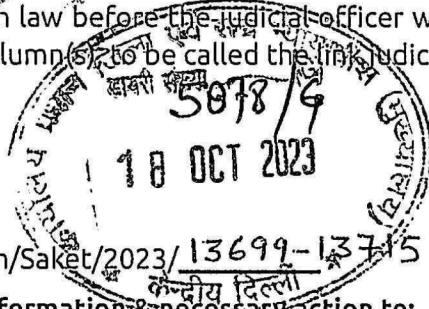
In partial modification of this office earlier order no. Judl.II/F.102/South/Saket/2023/25326-25371 dated 29.05.2023 and In exercise of powers vested in the undersigned, the **Link Roster of Senior Civil Judge/Civil Judges (TABLE-E)** issued by this office vide order no. Judl.II/F.102/South/Saket/2023/25326-25371 dated 29.05.2023 is modified as specified herein-below with immediate effect:-

Table E. Civil Courts {SCJ/ASCJ/ACJ/RC/ARC/CJs}

Sl No	Name of Judicial Officers	1 st Link Judicial Officer	2 nd Link Judicial Officer	3 rd Link Judicial Officer	4 th Link Judicial Officer
1.	Vacant Court of SCJ/RC	Ms. Swayam Siddha Tripathi, CJ-02	Ms. Kanika Agarwal, CJ-01	Ms. Neha Priya, ACJ/CCJ/ARC	Ms. Tanya Bamniyal, ASCJ/JSCC/GJ
2.	Ms. Neha Priya, ACJ/CCJ/ARC	Ms. Kanika Agarwal, CJ-01	Ms. Tanya Bamniyal, ASCJ/JSCC/GJ	Ms. Swayam Siddha Tripathi, CJ-02	
3.	Ms. Tanya Bamniyal, ASCJ/JSCC/GJ	Ms. Kanika Agarwal, CJ-01	Ms. Swayam Siddha Tripathi, CJ-02	Ms. Neha Priya, ACJ/CCJ/ARC	
4.	Ms. Kanika Agarwal, CJ-01	Ms. Swayam Siddha Tripathi, CJ-02	Ms. Neha Priya, ACJ/CCJ/ARC	Ms. Tanya Bamniyal, ASCJ/JSCC/GJ	
5.	Ms. Swayam Siddha Tripathi, CJ-02	Ms. Tanya Bamniyal, ASCJ/JSCC/GJ	Ms. Neha Priya, ACJ/CCJ/ARC	Ms. Kanika Agarwal, CJ-01	

Notes:-

- Whenever any of the judicial officers mentioned in Table given above is on leave or unavailable due to any reason, urgent matter, if any, pertaining to his/her court shall be placed for action in accordance with law before the judicial officer whose name is mentioned against his/her name in the opposite column(s) to be called the link judicial officer(s).



(MADHU JAIN)
Principal District & Sessions Judge (South)
Saket Courts Complex, New Delhi

No. Judl.II/F.102/South/Saket/2023/13699-13715

New Delhi, Dated: 17-10-23

Copy forwarded for information & necessary action to:

- The Registrar General, High Court of Delhi, New Delhi.
- The Officers concerned.
- The Officer In-Charge, Computer Branch (South), Saket Court, New Delhi.
- The Secretary, Bar Association, Saket Courts, New Delhi.
- The In-charge, Filing Section, Saket Courts, New Delhi.
- The In-Charge, Facilitation Centre, Saket Courts, New Delhi.
- The Website Committee, Tis Hazari Court, Delhi.
- Reader/PS to the Ld. Principal District & Sessions Judge, South.
- Notice Board (through Caretaker)
- For uploading on **LAYERS**
- Guard File.

(MADHU JAIN)
Principal District & Sessions Judge (South)
Saket Courts Complex, New Delhi